(a) the number of textile mills closed down in Madhya Pradesh during 1983-84;

(b) the reasons of the closure of those textile mills;

(c) the steps taken to revive the textile mills; and

(d) the number of such textile mills reopened so far ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) During the year 1983-84, two units of M/s. Hope Textile Mills, Indore (Units No. 1 and 2) closed aown.

(b) The reason for closure of the units is labour unrest.

(c) The Government of Madhya Pradesh has been requested to make efforts to reopen the mills in consultation with the financial institutions.

(d) None.

Rejection of 'A' type Blankets

911. SHRI DHARAM DASS SHASTRI: Will the Minister of SUPPLY, be pleased to state:

(a) whether his Ministry has during the inspection rejected a large quantity of 'A' type blankets of several industries which are manufacturing blankets;

(b) if so, the particulars of those firms whose blankets were rejected during the last three years ;

(c) whether it is a fact that his ministry is still buying 'A' type blankets from those firms whose blankets have been rejected before and after inspection; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) Yes Sir. (b) The particulars of the firms whose blankets have been rejected during the last 3 years, are given as follows :

(i) Statement — A : Rejected during inspection.

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- (ii) Statement B : Rejected by Consignee.
- (c) Yes Sir.

(d) According to the policy followed by the Department, rejection during pre-despatch inspection is not held out against the firm for placement of further contracts since the firm can re-submit the stores after rectification of the defects pointed out by the Inspector or offer a fresh lot of stores conforming to the specification. In cases where stores supplied by a firm is rejected by the consignee after a pre-desinspection, a joint inspection by the patch representative of the inspection organisation, and the consignee is arranged, associating the supplier also. If material is accepted finally, as it is, or under price reduction due to acceptable deviations, the firm is not disqualified for further contracts. Only if malafides are proved, action, is taken either to deregister the firm or ban further dealings with them after going through the prescribed procedure.

Statement A

Statement showing name and address of the firms whose blankets were rejected in predespatth inspection.

SI. Name of the Firm No. M/s.

- 1. Raj Industries, Panipat.
- 2. Royal Textile, Panipat. ,
- 3. Jagdish Prashad Babu Ram, Penipat.
- 4. Rashtriya Wn. Industires, Panipat.
- 5. KKK Mills, Ludhiana.
- 6. Paliwal Textile, Panipat.
- 7. Aggarwal Wool & Spg. & Wving Mills, Panipat.
- 8. Capital Wo. & Gen. Mills, Panipat.

- 9. The Goela Engg. & Wn. Works, Panipat.
- 10. The Haryana Wo. & Gen. Mills, Panipat.
- 11. Swantantra Bharat Wn. Mills, Panipat
- 12. Kalindi Wn. Mills, Panipat.
- 13. Kahan Udyog, Panipat.
- 14. Suraj Wn. Mills, Panipat.
- 15. Indian Wn. Mills, Panipat.
- 16. Siddartha Wn. Mills, Panipat,
- 17. Mahavir Wn. Mills, Panipat.
- 18. Universal Wn. Mills, Panipat.
- 19. Aryan Wn. Mills, Panipat.
- 20. Sahni Wn. Mills, Panipat.
- 21. Natrai Wa. Mills. Gurgaon,

Statement B

Particulars of Firms whose blankets were rejected by Consignee.

Sl. Name of the Firm No. M/s

- 1. Swatantra BharatWoollen Mills, Panipat.
- 2. Arvind Kumar & Co. Panipat.
- 3. Rashtriya Woollen Mills, Panipat.
- 4. Sri Girnar Woollen, Mills, Panipat.
- 5. Amba Woollen. Mills, Panipat.
- 6. Suraj Woollen Mills, Panipat.

Purchase of Newly Developed Blankets Manufactured by Shoddy Industries

912. SHRI DHARAM DASS SHASTRI:

SHRI K. LAKKAPPA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Directorate General of Inspection in his Ministry has recently recommended not to buy the newly developed blankets manufactured by shoddy industries; (b) if so, the reasons therefor and whether it is also a fact that R&D wing of his Ministry has suggested to buy the newly developed blankets manufactured by shoddy Industries;

(c) if so, whether the DGI in his Ministry is concerned with the purchase of blankets or for inspection ; and

(d) the reasons for obtaining opinion from DGI?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P SINGH DEO): (a) to (d) The Government are at present purchasing 'A' type blankets made out of 100% wool. However, user trials are being made in respect of blankets manufactured by Shoddy Industries to ascertain durability and users' preference. The matter it under consideration of the Government.

Central Assistance to Meet Deficits in State Budgets

913. SHRI SUNIL MAITRA : Will the Minister of FINANCE be pleased to state :

(a) whether a sum of Rs. 500 crores was a set apart in the current year's budget to meet the deficits of State Budgets; and

(b) if so, the amount of such assistance given to the States for meeting their deficits State-wise during the current year ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) No, Sir.

(b) Does not arise.

Criteria for Investment by Public Financial Institutions in States

914. SHRI SUNIL MAITRA : Will the Minister of FINANCE be pleased to state :

(a) the details of criteria for investment by public financial institutions in the States ;